

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


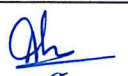
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.108/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.17/2014
NAME OF THE COMPANY	SK Bigstar Foods Limited & Others
NAME OF THE PETITIONER(S)	TM –Food Processing Ltd & Others
NAME OF THE RESPONDENT(S)	SK Bigstar Foods Limited & (9) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao G. Bhupesh RI-3, 17-22	Sr. Adv Advocate	9966622805	
P.H. Aravind Pandian	Sr. Adv		
B. Mohan: Petitioner.	Adv	9948077678	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao G. Bhupesh RI-3, 17-22	Sr. Adv Advocate	9966622805	
A. Santhya Kumar R23-R26	Advocate	9966775292	

- ① R. Raghurandan Rao - Sr. Adv } R1-3
② G. Bhupesh - Advocate } 17-22
- ③ P. H. Aravinth Pandian - Sr. Adv }
④ B. Mohan - Advocate } Petitioner CP 17/2014 B
⑤ A. Sandhya Devi - Advocate - R23-R26
- ①3
9966622805

Date of hearing: 09.10.2017

CP No.17/2014 (TP No.108/HDB/2016)

CA No.174 of 2017

SK Bigstar Foods Limited & Others

ORDER

Heard Shri.P.H.Aravind Pandian along with Mr.B.Mohan, learned counsels for the petitioner and Shri.R Raghunandan Rao, Senior Counsel along with Shri.G.Bhupesh, learned counsels for the respondent Nos. 1 to 3 & 17 to 22 and Mrs.A.Sandhya Rani, learned counsel for the respondent Nos. 23 to 26.

Shri.B.Mohan for the petitioner/respondent filed CA No.174/2017 by inter-alia, seeking to summon originals of the annual returns vide SRN Q08000325 dated 05.04.2013 (FY 2007-08); SRN Q08000549 dated 05.04.2013 (FY 2008-09); SRN Q08000721 dated 05.04.2013 (FY 2009-10); SRN Q08000911 dated 05.04.2013 (FY 2010-11) for the years 2007-08, 2008-09, 2009-10 & 2010-11, the Form 32 filed vide SRN No.B76390152 from the office of the 4th respondent herein i.e., Register of Companies, Andhra Pradesh, and also office copy of letter of 4th respondent bearing No. ORAP/C.COPY/VVR/2014/151, dated 25.11.2014 as they will be necessary for inspection by this Hon'ble Tribunal. Shri. Raghunandan Rao, senior counsel for the respondent stated that since there is a finding given by the forensic laboratory that the signature of Smt Kasturi is admittedly forged, and he wants to take up the CA first. Post the CA No.174/2017 on 02.11.2017.

Member (Technical)

Member (Judicial)